NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K, ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s. Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. S. Aravinlah Course frk1,2 & y (
For fox Monly & Amorises.

2. SANDEER KUMAR For Rs Cibi Vishu Counsel for R3

3) KiRAMASAMY

G. U. MOHAN KUMAR

Course for Potitionel

ORDER

Counsel representing both the sides are present. Both the counsels prayed time for submitting final arguments. Time enlarged at the request of both the sides. The matter may be posted alongwith TCP/204/2016. Put up on 04.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)